

**BEFORE THE ADJUDICATING AUTHORITY  
NATIONAL COMPANY LAW TRIBUNAL  
AHMEDABAD BENCH**



**CP(IB) 59 of 2019**

**Coram: Hon'ble Mr. HARIHAR PRAKASH CHATURVEDI, MEMBER (JUDICIAL)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH  
OF THE NATIONAL COMPANY LAW TRIBUNAL ON 26.11.2019**

Name of the Company: IDBI Bank Ltd.  
V/s.  
Doshion Pvt Ltd.

Section of the Companies Act : Section 7 of the Insolvency and Bankruptcy Code

<b>S.NO.</b>	<b>NAME (CAPITAL LETTERS)</b>	<b>DESIGNATION</b>	<b>REPRESENTATION</b>	<b>SIGNATURE</b>
1.	SHASHVATA SHUKLA	ADVOCATE	RESPONDENT	
2.	AKSHAT KUMRE for Moson Le Experts	Adv.	Applicant	

**ORDER**

The Parties are represented through their respective Counsel(s).

The case is fixed for the further hearing.

List the matter on 16.12.2019.

  
(HARIHAR PRAKASH CHATURVEDI)  
MEMBER (JUDICIAL)

Dated this the 26th day of November, 2019.